

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/149(KB)2022  
IA(I.B.C)/639(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS TANTIA SANJAULIPARKINGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance VC and Physical (Hybrid) Mode**

Ms. Rituparna Sarkar, Adv.

] For the Resolution Professional in IA/639/2024

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. IA(IBC)/639(KB)2024
  - a. Ld. Counsel appearing for the RP seeks three (3) days' time to file hard copy of this IA with the Registry. Time is allowed.
3. Post this matter on **10.04.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**